NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. FOR CIBIVISHOU

Coursel for Ri-R5

SANDEED KUMAR

2. S. Manjula Deri, Adr For KSR & Co company sometains on Fox pertitioners Sancum

ORDER

Ms. Manjula Devi, Counsel for Petitioner present. Shri Sandeep Kumar, Counsel for R1 to R5 present. Counsel for petitioner filed a Memo suggesting three names of the Valuer to be appointed for fixing the market value of the assets of the company, a copy of the same is furnished to the otherside. Counsel for respondent sought time for filing reply. Time enlarged at request. Put up on 31.5.2017 at

10.30 A.M.

(Ch.Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)